GOVERNMENT OF INDIA MINISTRY OF HOUSING AND URBAN AFFAIRS

LOK SABHA UNSTARRED QUESTION NO. 5803 TO BE ANSWERED ON APRIL 3, 2018

URBAN REFORMS

No. 5803 SHRIMATI RITA TARAI:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) whether the Ministry is considering modifications in stage-1 regarding shortlisting criteria under the scheme for Transformational Urban Reforms through Performance Based Incentives for States/ULBs; and
- (b) if so, the details thereof?

ANSWER

THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF HOUSING AND URBAN AFFAIRS (SHRI HARDEEP SINGH PURI)

(a): No, Madam.

(b): Does not arise.
